

**12.02 hrs.**

**Title:** The Secretary-General, Lok Sabha received messages from the Secretary-General, Rajya Sabha regarding passing of the Forfeiture (Repeal) Bill, 2000 and the Passport (Entry into India) Amendment Bill, 2000 respectively by the Rajya Sabha at its sitting held on 21 August, 2000; and also reported that the Rajya Sabha has agreed to pass without any amendment the Border Security Force and the Cable Television Networks (Regulation) Amendment Bill, 2000, passed by the Lok Sabha on 3 August, 2000 and on 11 August, 2000 respectively.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

"(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Forfeiture (Repeal) Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 21<sup>st</sup> August, 2000."

- i. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Passport (Entry into India) Amendment Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 21<sup>st</sup> August, 2000."
- ii. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21<sup>st</sup> August, 2000 agreed without any amendment to the Border Security Force (Amendment) Bill, 2000 which was passed by the Lok Sabha at its sitting held on the 3<sup>rd</sup> August, 2000."
- iii. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21<sup>st</sup> August, 2000 agreed without any amendment to the Cable Television Networks (Regulation) Amendment Bill, 2000 which was passed by the Lok Sabha at its sitting held on the 11<sup>th</sup> August, 2000."

2. Sir, I also lay on the Table the Forfeiture (Repeal) Bill, 2000 and the Passport (Entry into India) Amendment Bill, 2000, as passed by Rajya Sabha on the 21<sup>st</sup> August, 2000."

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